Joint Venture for PSUs

3003. SHRI DINA NATH MISHRA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that Government are seeking to enter into joint venture for thirteen Public Sector Undertakings (PSUs);
 - (b) if so, the details of the PSUs and their subsidiaries; and
 - (c) the precautionary measures for the success of the joint venture?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) and (b) List of Public Sector Undertakings (PSUs) under the administrative control of the Department of Heavy Industry (DHI) wherein the process of Disinvestment/Joint Venture has been taken up is given in the Statement (See below).

(c) Shareholders' Agreement entered into with the prospective Joint Venture partner contains adequate safeguards which *inter-alia* include; concerns of Government on protection of employees' rights and future investment/business plans.

Statement

List of Public Sector Enterprises under the Department of Heavy Industry where the Process of Disinvestment/TV Formation is being undertaken

Name of PSE

No

- 1. Hooghly Printing Co. Ltd. (HPCL), Subsidiary of AYCL Bharat
- 2. Wagon Engg. Co. Ltd. (BWEL), Subsidiary of BBUNL BBJ
- 3. Construction Co. Ltd. (BBJ), Subsidiary of BBUNL

S. Name of PSE

No.

- 4. Richardson and Cruddas Ltd. (R and C) Subsidiary of BYNL
- 5. Triverii Structuals Ltd. (TSL) Subsidiary of BYNL
- 6. Bridge and Roof Ltd. (B and R) Subsidiary of BYNL
- 7. HMT (B) Ltd., Subsidiary of HMT
- 8. HMT (I) Ltd., Subsidiary of HMT
- 9. HMT Watches, Subsidiary of HMT
- 10. HMT Machine Tools, Subsidiary of HMT
- 11 HMT Chinar Watches, Subsidiary of HMT
- 12. Rajasthan Electronics and Instn. Ltd. (REIL), Subsidiary of ILK
- 13. Hindustan Newsprint Ltd. (HNL), Subsidiary of HPC
- 14. National Instruments Limited (NIL)
- 15. Hindustan Cables Limited (HCL)
- 16. Bharat Ophthalmic Glass Limited (BOGL)
- 17. Jessop and Company Limited (JESSOP), Subsidiary of BBUNL
- 18. Burn Standard Company Limited (BSCL), Subsidiary of BBUNL
- 19. Braithwaite and Company Limited (BCL), Subsidiary of BBUNL
- 20. Bharat Heavy Plates and Vessles Limited (BHPV), Subsidiary of BYNL
- 21. Tungabhadra Steel Products Limited (TSPL), Subsidiary of BYNL
- 22. Hindustan Salts Limited (HSL)
- 23. Sambhar Salts Limited (SSL), Subsidiary of HSL
- 24. Tyre Corporation of India Limited (TCIL)
- 25. NEPA Limited (NEPA)

S. Associate Company

No.

- 26. Instrumentation Limited (ILK)
- 27. Bharat Leather Corporation (BLC)
- 28. Engineering Projects India Limited(EPI)

ASSOCIATE COMPANY OF PSEs

Tide Water Oil Co. (India)' Ltd., t

Associate Co. of AYCL

Retransfer of Praga Tools Ltd. to Ministry of Defence

3004. DR. C. NARAYANA REDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that the employees of Praga Tools Ltd., Hyderabad have not been getting their salaries for the last eight months;
- (b) whether Government have received any representations to retransfer Praga Tools Ltd., to the Ministry of Defence from his Ministry; and
- (c) if so, whether Government have taken any decision in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABH BHAI RAMJI BHAI KATHIRIA): (a) Yes, Sir.

(b) and (c) Yes Sir, various representations requesting for transfer of administrative control of Praga Tools Ltd., from the Department of Heavy Industry to the Ministry of Defence have been received. The matter was examined \in consultation with the Ministry of Defence. Such a transfer was not found feasible.